

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) The reply of the Government of Madhya Pradesh received on 9th September, 1953 states that there has been a definite deterioration in the employment situation mainly due to the following factors:

- (1) decline in industrial employment in the private sector,
- (2) fall in the purchasing power of consumers,
- (3) growth of population and steady shift to urban areas,
- (4) increase in the number of educated persons seeking white collar employment,
- (5) abolition of controls,
- (6) seasonal and temporary factors like water scarcity affecting the orange industry and shortages of building materials like cement and steel hampering the building industry,
- (7) pressure of competition from mill-made cloth resulting in a fall in the demand for hand-loom products with a consequent effect on employment.

Of the measures suggested by the Planning Commission in the 11 point programme for relieving unemployment, the State Government considered that proposals for additional power schemes can be undertaken immediately. Measures for the acceleration of the National Extension Service programme and development of private road transport are being implemented. Other recommendations would need further consideration.

(b) No periodical appreciation of the employment position has been received from the State Government so far.

(c) Does not arise.

WOOL (LICENCES FOR EXPORT)

133. Shri Magan Lal Bagdi: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of firms who have been given licences to export wool;

(b) the quantity (in lbs.) allotted to these firms stating the period, for which the quotas have been allotted; and

(c) the total quota allocated to firms under category (c), i.e. Internal Traders who have not actually exported any quantity in the past?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) About 450.

(b) A total of 29 million lbs. of raw wool was released for export at different stages for shipment from November 1953 to the end of September, 1954.

(c) About 1½ million lbs.

COMPENSATION TO DISPLACED PERSONS IN RAJASTHAN

134. Shri Karni Singhji: Will the Minister of Rehabilitation be pleased to state:

(a) the total number of displaced persons who have been paid compensation in Rajasthan upto 31st July, 1954; and

(b) the total amount of compensation paid upto that date?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). 530 claimants have been paid Rs. 18,32,746. In addition an area of 1,11,080 acres has been allotted to 5,903 claimants having verified claims; for agricultural lands.

FINANCIAL AID TO DISPLACED STUDENTS

135. Shri Karni Singhji: Will the Minister of Rehabilitation be pleased to state:

(a) whether any financial aid was given to displaced students in Rajasthan;

(b) if so, the amount allotted during each of the years from 1949-50 to 1952-53;

(c) the total amount spent on the rehabilitation of displaced persons from April 1948 to March 1953 in Rajasthan; and

(d) the amount spent on scheduled caste displaced persons in Rajasthan?